

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 124 of 2017**

**Dated : 19<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission &Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms.Himanshi Andley for R-1  
  
Mr. S. K. Agarwal  
Mr. Mani Chaudhary  
Ms. Shikha Saloni for R-2 to R4

**ORDER**

List the matter for hearing on **07.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**